

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**R.P. NO. 04 OF 2016 IN
APPEAL NO. 255 OF 2013**

Dated: 04th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Delhi Transco Ltd.	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	Respondent(s)
Tata Power Delhi Distribution Ltd.	Review Petitioner/R-4

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma
Mr. Pradeep Mishra for R-1

Mr. H.S. Phoolka, Sr. Adv.
Mr. Sumeet Pushkarna
for Respondent Pension Trust

Mr. Rahul Kinra
Mr. Anurag Bansal
Mr. Ashutosh Kr. Srivastava for TPDDL
(Review Petitioner)

ORDER

As agreed by the learned counsel appearing for all the parties, re-list the matter for hearing on **15.02.2018**.

(S.D. Dubey)
Technical Member

Bn/js

(Justice N.K. Patil)
Judicial Member